## HIGH COURT OF MEGHALAYA, SHILLONG

#### TENDER NOTICE

No.HCM.II/16/2016/ //43

Dated: 15th April, 2016

Sealed Quotations affixing non-refundable court fee stamp of Rs 20/- are invited for the "Annual Maintenance Contract with spare parts" " in respect of Desktops, Servers, Printers & Scanners, Networks and other IT peripherals for a period of 1(one) year, installed in the High Court and residences of Hon'ble Chief Justice and Judges of this Court from reputed Vendors/Dealers, registered, experienced and eligible firms who have executed similar nature of work in Government Ministries/Departments, Semi-government organizations including Public Sector Undertakings and satisfying all terms and conditions in this tender document. The details of the tender are available on our website <a href="http://meghalayahighcourt.nic.in">http://meghalayahighcourt.nic.in</a>.

The tender in sealed cover addressed to REGISTRAR GENERAL superscripting thereon "Tender for AMC of Computer Items etc." must reach in the office of Registrar General by 3.00 PM on or before 29th April, 2016 and tenders will be opened at 3.30 P.M. on the same day in the Office chamber of the Registrar General.

#### Terms and Conditions:-

- a. The Firm must submit its tender in sealed envelope
- b. The Firm should have a minimum experience of 03 years in providing Annual Maintenance of Desktops, Servers, Printers & Scanners, Networks and other IT peripherals in Central Government/State Government Departments/Public Sector Undertakings/ Autonomous Bodies.
- c. Copies of the following documents should be submitted along with the Bid.
  - a. Provisional Tax Certificate
  - b. CST certificate
  - c. Sales Tax certificate
  - d. Finance Stability certificate
  - e. Documents regarding Experience in providing similar services in Central Government/State Government/Public Sector Undertakings/ Autonomous Bodies.

Incomplete Tenders shall be liable to be rejected

- d. The decision of accepting authority shall be final and binding on all the parties
- Rates should be quoted including all charges and taxes. Nothing extra shall be paid.

 The Authority concerned reserves the right to accept or reject any or all Tenders without assigning any reason.

#### Scope of Work:

- A. The place of performance will be at High Court of Meghalaya, Shillong and residence of Hon'ble Chief Justice and Judges.
- B. It will be duty of the Contractor to have the credentials of the Service Engineers verified and certified.
- C. Any other work of similar nature assigned by the Registrar General, High Court of Meghalaya, Shillong.
- D. Attending to complaints raised by various sections/individuals of the High Court of Meghalaya, Shillong on daily basis.
- E. Onsite preventive and corrective maintenance of computers, Printers & Scanners, Networks and peripherals at the High Court of Meghalaya, Shillong, where the above equipments are installed as indicated from time to time.
- F. The maintenance contract will include necessary repairs to the installed systems and replacement of defective/damaged parts, components and other accessories free of cost.
- G. The maintenance contract also includes removal of virus (if required), software patch Updation, HDD crash recovery, software support/troubleshooting to keep the system fully operational. The agency will be responsible for providing virus free computing environment at the High Court of Meghalaya, Shillong.
- H. The maintenance services will be provided on all working days from 10:00 Hrs to 18:00 Hrs (Monday to Friday). Provision of availability of service engineers on Saturdays and Sundays or other holidays and at late night should be made in case of emergency.
- Maintaining daily log file of the complaints and its solution & put it before incharge computer on daily basis.
- J. The Vendor shall provide maintenance services through at least one resident qualified experienced and competent engineer. The role of these engineers shall be as follows:
  - a. The onsite engineer responsible for hardware maintenance should have expertise to cover all items of Desktops, Servers, Printers & Scanners Networks and other IT peripherals.
  - Provide user software support services including virus cleaning/patch installation, software installation, etc. He should be well conversant

- with the latest trends in trouble shooting of computing equipments and networking monitoring tools.
- c. To carry out preventive Maintenance of Desktops, Servers, Printers & Scanners, Networks and peripherals covered under this AMC.
- K. The parts/components/sub-assemblies used for repair/replacement by the contractor will be of the same/equivalent or higher make and functional capability as originally available in the systems. Except consumables like: printer toners, CDs. The contractor will arrange all other parts/components/subassemblies including fuser assembly of laser printer free of cost.
- L. The Desktops, Servers, Printers & Scanners, Networks and other Peripherals proposed to be covered under this maintenance contract.

## Duties and responsibilities: -

- A. The vendor should attend to all the complaints, irrespective of its nature.
- B. Protection of equipments & maintaining the systems in perfect working condition.
- C. To attend the complaints without fail within the shortest possible time and to solve the complaints immediately, in no case shall exceed 02 hours down time.
- D. To regularly update the Antivirus systems to avoid any loss of data (if required).
- E. To replace all such parts which are damaged and which cannot be repaired to keep the Desktops, Servers, Printers & Scanners, Networks and other IT peripherals in good working condition.
- F. To use only genuine original spare parts of reputed firms/manufacturing company in the Desktops, Servers, Printers & Scanners, Networks and other IT peripherals.
- G. To maintain highest order of integrity, moral and social responsibility and decorum of the Courts.
- H. Recovery and transfer of the data of users.
- Maintenance & service of all hardware, software, peripherals at various locations at the High Court of Meghalaya premises and residences of Hon'ble Judges.
- J. Maintenance & repair of all Printers & Scanners including replacement of Teflon, Logic Card, etc and all other consumable items except toner cartridge.

K. The engineer is also liable to work on all holiday and Saturday/Sunday (if services are required) and no additional amount will be paid.

REGISTRAR GENERAL

Memo No HCM.II/16/2016/ / /43 A

Dated: 15 th April, 2016

### Copy to:-

- 1. Joint Registrar cum Secretary to Hon'ble Chief Justice
- 2. System Analyst, to upload the same in the Official Website
- 3. Notice board
- 4. Account Section

5 Office file

REGISTRAR GENERAL

# Tender for Annual Maintenance Contract of Computer Items

1.	Name of the Tenderer (in case of Firm, the name				e of Proprietor/Partner should also be mentioned)							
2.	Address		of	the	Firm	wit	7 77.00	20,000		e No:		
									***************************************			
3-					(along		enclosed	sheets)	**************			

## Schedule of Rates

Serial No.	Description	Quantity (Nos)	Rate(Rupees per Item) inclusive of all charges and taxes.							
M/C Type:										
1.	Rack Server: HCL Infosystems Limited, Intel® Xeon™ Processor.	2								
2.	Desktops: HCL Infosystems Limited, Intel® Pentium® Dual CPU, Keyboard, Mouse, Monitor, CPU.	40								
3-	Kiosk: HCL Infosystems Limited, Intel® Core™2 Duo CPU, 2 GB of RAM, 150 GB HDD, Keyboard, Mouse, Monitor, CPU.	1								
Printers & Scanners:-										
1.	HP Laserjet P1010	4								
2.	HP Laserjet P1008	20								
3-	HP LaserJet 2015DN	1								
4-	HP Scanjet 8270	1								
5-	HP Laserjet M1522n	1								
6.	HP Color Laserjet CP1515n	1								
7.	HP Laserjet P1020	1								
8.	Cisco WS C2960-8TC-L	2								
9.	Cisco WS C2960-24TC-L	4								
10.	Cisco 2800 Series Router =	1								

Date:

Signature of Tenderer with seal